

(b) if so, what are the details thereof?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI):** (a) and (b) Government's objective is to make TV facilities available in all parts of the country, but due to constraint on resources this can be achieved only in a phased programme spread over a long period. Availability of resources being an uncertain factor, it is not possible to draw up a comprehensive programme of TV expansion at the present time.

**Investment of foreign capital in the fertiliser industry in the country**

489 **SHRI GIAN CHAND TOTU:**  
**SHRI ABDUL REHMAN SHEIKH:**

**SHRI KISHAN LAL SHARMA:**  
**SHRI SYED NIZAM-UD-DIN:**

Will the Minister of **PETROLEUM, CHEMICALS AND FERTILIZERS** be pleased to state:

(a) what is the total production capacity of fertiliser industry in the country at present and what is the actual production;

(b) whether Government proposes to increase the production capacity of the fertiliser industry during the sixth five year plan and by how much; and

(c) the total amount of foreign capital invested in the fertiliser industry in the country at present and how much foreign capital is expected to be invested during the next five years?

**THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):** (a) to (c) A statement giving the required information is attached.

**Statement**

(a) The required information is given below :

	(in lakh tonnes)	
	Nitrogen	Phosphate
(i) Present installed capacity	32.59	10.80
(ii) Actual production (April, '78-Jan., 1979)	18.03	6.46

(b) A large scale programme for augmentation of fertilizer capacity comprising of 11 fertilizer projects is presently under implementation. With the completion of these projects the fertilizer capacity would increase to 53 lakh tonnes of nitrogen and 13 lakh tonnes of phosphate by 1981-82. As production would even thereafter be not adequate to meet the expected demand for fertilizers by the end of Sixth Five Year Plan, earnest efforts are being made to finalise new projects for implementation during the current Plan period. It is proposed to set up 5 large gas based fertilizer plants, 2 each in Maharashtra and Gujarat based on Bombay High|South Bassein gas and one in Assam based on gas available from the oil fields of ONGC and Oil India Ltd. Besides, a letter of intent has been issued to M/s. Indian Explosives Ltd., Kanpur, U.P., for expansion of their existing plant at Kanpur.

(c) Details of foreign capital investment in the fertilizer industry are being collected and will be laid on the Table of the House.

**Taking over of the management of T.I.S.C.O.**

490. **SHRI AMARPROSAD CHAKRABORTY:**  
**SHRI KISHAN LAL SHARMA:**  
**SHRI SHIVA CHANDRA JHA:**

Will the Minister of **STEEL AND MINES** be pleased to refer to the answer to Unstarred Question 349 given in the Rajya Sabha on the 24th November, 1978 and state:

(a) whether Government have since taken a decision to take over the Tata Iron and Steel Company;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):**

(a) No, Sir.

(b) Does not arise.

(c) The matter is still under consideration of the Government.

**Inquiry into the working of the various investment companies attached to monopoly houses**

491. DR. RAFIQ ZAKARIA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government proposes to enquire into the working of various investment companies attached to monopoly houses and their control over different companies run by these monopoly houses;

(b) if so, what are the steps taken in this regard; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) to (c) There is no such proposal with the Government at present.

**Constitution of the Press Council of India**

492. DR. RAFIQ ZAKARIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for delay in the constitution of the Press Council of India; and

(b) by when it will be constituted and start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a)

and (b) Under the Press Council Act, 1978 and the rules framed thereunder, the constitution of the Press Council involves several steps such as notification of Associations, calling for panel of names from them for purpose of nomination of members within a prescribed period, finalisation of nomination, etc. Since the Act came into force, various steps have been taken under the provisions of the said Act and the rules and the Council is expected to be set up shortly.

**Supply of pig iron and other steel material to Small Scale Sector through State Small Scale Industries Associations**

493. SHRI ARVIND GANESH KULKARNI:

SHRI M. ANANDAM:

SHRI NARASINGHA PRASAD NANDA:

SHRI S. K. VAISHAMPAYEN:

Will the Minister of STEEL AND MINES be pleased to refer to the answer to Starred Question 181 given in the Rajya Sabha on the 1st December, 1978 and state:

(a) whether any meeting was held regarding the supply of pig iron and other steel material to the small scale sector through State Small Scale Industries Association at reduced prices;

(b) if so, whether any decision has been taken in the matter; and

(c) if the answer to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA):

(a) to (c) The report of the Joint Plant Committee in this regard has been received recently and is now under examination.

**Reduction in the price of petrol and diesel oil**

494. SHRI E. R. KRISHNAN: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware that the high prices of petrol and diesel oil impinge heavily on the people in general and the small scale industries and the agricultural sector in particular;

(b) if so, whether Government propose to reduce the prices of Petrol and Diesel oil; and

(c) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The country imports nearly 60 per cent of